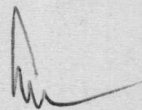


Dt. 03.01.03

Hon. Mr. Justice R. R. K. Trivedi, V.G.
Hon. Maj. Gen. K. K. Srivastava, AM.

Sri A. B. L. Srivastava, learned for the applicant has submitted that the S.L.P. filed by Sri S. Sampat (applicant of this OA) before Hon. Supreme Court has been dismissed. The Review application filed against the order has also been dismissed, as Sri N. R. Banarjee has been promoted as Member and the order of this Tribunal dt. 12.10.92 passed in OA. No. 876/97. has become final. In the circumstances, the relief claimed in this OA cannot be granted. The OA is accordingly dismissed. No costs.



AM.



V.G.

drawn